

(31)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH : NEW DELHI

M.A. 563/99 in
M.A. 564/99
O.A. 2517/98

New Delhi this the 2nd Day of November, 2000.

HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Musharraaf Ali,
S/o Shri Niyamat Ali
R/o 6 Bhagwant Ghat Defence Colony,
Civil Lines, Kanpur.

Applicant

(By advocate: None)

Versus

1. Union of India through Secretary,
Ministry of Defence,
Department of Defence Production,
New Delhi.
2. Chairman/Director General of
Ordnance Factories, 10-A Auckland Road,
Calcutta.
3. Chairman,
Union Public Service Commission,
Dholpur House,
Shajahan Road,
New Delhi.

Respondents

(By Advocate: None)

O R D E R (ORAL)

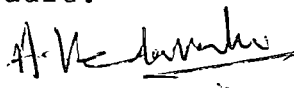
Hon'ble Shri S.R. Adige, VC(A).


None for the applicant even on the second call.

None for the Respondents either.

2. This case was listed for Possible Final Hearing today but we note that none was present on the last ^{two} ~~three~~ consecutive occasions and today is the ^{third} ~~fourth~~ occasion. No one is present on behalf of the applicant.

3. In the circumstances, the OA is dismissed in default.


(Dr.A. Vedavalli)
Member (J)


(S.R. Adige)
Vice Chairman (A)

Mittal